NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 05/2004 RT CP (CAA) No. 182/Chd/HP/2017

In the matter of:

M/s. Morepan Laboratories. ...Petitioner.

Present: Mr. Satpal Dhamija Advocate for petitioner.

Dr. Raj Singh, Registrar of Companies, Punjab & Chandigarh and

Himachal Pradesh.

Arguments heard. Reserved.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

December 14, 2017